

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/8571/A.

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 17th October, 2023.

Sub:- **Cancellation of earned leave.**

Ref:- No. HC (IB)12/2013/6175-77, Dated 10.10.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, Tezu has been granted **cancellation of five days of earned leave from 09.10.2023 to 13.10.2023.**

Yours faithfully,

sd/-
REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/8572-8573/A, dated 17.10.2023

Copy to:

1. Shri Tage Halley, District & Sessions Judge, Tezu.
- ✓ 2. The Project Manager, Gauhati High Court.

18/10/23
REGISTRAR (VIGILANCE)